COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 449 OF 2018 IN</u> APPEAL NO. 193 OF 2017

Dated: 7th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GMR Kamalanga Energy Limited & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee

Mr. Yashaswi Kant Ms. Catherine Kayllore

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Mr. Pulkit Agrwal for R-2 & R-3

ORDER

Order is reserved.

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

Pr/js